

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/ BB/2017	-	For settlement	Rule 6 of IB	Impact Safety Glass Works Pvt Ltd Vs SBI

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) Dr. K.S. Ravichandran, Pcs For Corporate  
Debtor  
S. Jayalaxshmi, Adv  
for ICSK & Co Company Secretaries LLP  
8940597602




2) **RAJESH S.**  
ADVOCATE  
8123976974

Secured Creditor  
SBI




PCS for petitioner is present. Counsel for State Bank of India is also present. AGM of the Bank is also present. PCS and counsel for the Bank reported that some progress is achieved in the settlement process and requested further time for reporting settlement.

List it on 14.11.2017.



MEMBER (J)



MEMBER (T)